

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1798  
ANSWERED ON:23.03.2012  
VIOLATION OF PC PNNDT ACT  
Singh Shri Sushil Kumar

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the National Inspection and Monitoring Committee has been constituted to ensure effective action for the violation of Pre-conception and Pre- Natal Diagnostic Techniques (PC&PNNDT) Act, 1994;
- (b) the details of inspections made by National Inspection and Monitoring Committee (NIMC) team during the last one year; and
- (c) the details of follow-up actions on such inspections?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) Yes. The National Inspection and Monitoring Committee (NIMC) has been constituted for field monitoring of ultrasound diagnostic facilities and ensure effective action against clinics/facilities found prima facie guilty of violating the provisions of the Act.
- (b) & (c) the details of inspections made by National Inspection and Monitoring Committee (NIMC) during the last one year and action taken by States are annexed.